

(b) whether it is a fact that the fat content in the milk supplied at present is less than that of the milk supplied a few months ago; and

(c) what is the percentage of the fat content normally found in cow's milk, goat's and buffalo's milk separately?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) The fat content of toned milk is 3 to 3.1 per cent and that of double toned milk is 1.5 to 1.6 per cent

(b) No, Sir.

(c) The fat content normally found in cow's milk is 3.0 to 4.0 per cent in buffalo's milk 5.0 to 6.0 per cent, and in goat's milk 3.0 to 3.5 per cent.

Granting of Pesticides Registration to New Units by the Central Insecticides Board

*249. SHRIMATI MARGATHAM CHANDRASEKHAR:

SHRIMATI PRATIBHA SINGH:

SHRIWATI SUSHILA SHANKAR ADIVAREKAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the registration committee of the Central Insecticides Board is not granting pesticides registration to new units which are coming up from the Central Notified Backward Districts on the plea that toxicological data are not available with the new units even though they are prepared to become the members of the pool who are collecting toxicological data of various pesticides;

(b) whether it is also a fact that the units already registered have been granted permission for formulations after becoming members of the Research Pool who are collecting toxicological data;

(c) what are the reasons for which new units have not been granted registration certificate; and

(d) what steps Government have taken or propose to take to register new units?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (RAO BIRENDRA SINGH): (a) The Registration Committee is not granting registration to any applicant regardless of the location of his unit if his application has been received on or after the 1st March, 1979 and if the application is not supported by relevant data.

(b) After the 1st March, 1979, an unit has been granted permission for formulation only on the ground that it has become member of the Research Pool.

(c) and (d) The registration Committee has been advised by the Ministry of Petroleum and Chemicals that since the capacity already installed in respect of formulation units is in excess of the requirements no application for new units should be registered unless the application is backed by a programme of manufacture of basic technical grade material. The question of relaxation of this ban is separately under consideration of the Government.

Procurement of Rigs

*250. SHRIMATI AZIZA IMAM: DR.

LOKESH CHANDRA:

SHRI BISHAMBHAR NATH PANDE:

I Will the Minister of WORKS AND HOUSING be pleased to state what is the progress so far made in the procurement of rigs from national and international sources to provide drinking water to villages?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): Normally, the State Governments are responsible for the procurement of rigs, except those procured through the UNICEF Programme of Assistance. However, in the context of the drought situation in the States of Bihar, Madhya Pradesh, Orissa, Rajasthan, Uttar Pradesh and West Bengal, efforts were made by the Central

Government to mobilise and procure materials for use in hard rock areas from various sources to be made available to these States. A statement showing the position in this behalf is laid on the Table of the Sabha. [See Appendix II, CVIX, Annexure No. 81].

Development Work in West Bengal

*251. SHRI SANGDOPAL LAL CHATTERJEE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Calcutta Metropolitan Development Authority has appraised the Central Government that due to non-availability of steel, cement, bitumen and wagon, the development work in West Bengal have been seriously affected;

(b) if so, what are the details in this regard; and

(c) what steps Government have taken to remedy the situation?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The Calcutta Metropolitan Development Authority has reported that due to shortage of these commodities works have been affected under all sectors particularly Water Supply, Sewerage and Drainage, Traffic and Transportation, and Slum Improvement.

(c) The matter was taken up with the Ministries concerned, who looked into the CMDA's requirements and met the shortages to the extent possible keeping in view the over-all requirements of such materials in the country.

Selection Grade Teachers in Delhi

*252. SHRI BHAGAT RAM MANIAR: Will the Minister of EDUCATION be pleased to state:-

(a) the number of posts of selection grade teachers sanctioned by the Delhi Administration for the aided schools of Delhi during the year 1971;

(ta) the number of assistant teachers who were actually granted the benefit of selection grade in each such school; and

(c) the number of eligible assistant teachers in each of such school* who have not so far been granted the benefit of selection grade and the reasons therefor?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) The Delhi Administration sanctioned 787 Selection Grade posts for teachers of schools aided by Delhi Administration during 1971. Out of these 176 posts were for Assistant Teachers of aided schools. The Municipal Corporation of Delhi sanctioned 44 Selection Grade posts for Assistant Teachers of school* aided by the Corporation during 1971.

(b) In schools aided by Delhi Administration 169 Assistant Teachers were actually granted the Selection Grades. The Municipal Corporation granted Selection Grades to 14 Assistant Teachers in schools aided by the Corporation.

(c) 7 Assistant Teachers in schools aided by Delhi Administration and 6 Assistant Teachers in schools aided by the Municipal Corporation have not been granted Selection Grades so far. The reasons for this are under:—

(i) Non-Implementation of Selection Grade orders by the managements.

(ii) Non-existence of duly constituted Managing Committee.

(iii) Delay in finalisation of inter-ae seniority due to litigation* pending in the Courts.

ग्रामीण क्षेत्रों में पेय जल

*253. श्री सादली मोहन मिश्र : क्या निर्माण और स्थापना संबंधी यह बातों को सुपा करेंगे ?

(क) ग्रामीण क्षेत्रों में पर्याप्त पेय जल प्रदान करने हेतु विभिन्न राज्यों में प्रश्न